

Format for quarterly compilation of date:

CASES INSTITUTED AND DISPOSED IN THE IV (FOURTH) QUARTER OF THE YEAR, 2019
HIGH COURT OF SIKKIM

Name of the High Court	Quarter	Cases brought forwarded from the previous quarter (Nos.) (Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposal of cases (Nos.) (Civil/Criminal)			Pending cases at the end of the Quarter (Nos.)		
		Civil	CrI.	(Civil + CrI.)	Civil	CrI.	(Civil + CrI.)	Civil	CrI.	(Civil + CrI.)	Civil	CrI.	(Civil + CrI.)
High Court of Sikkim	IV	186	67	253	25	16	41	34	26	60	177	57	234

ANNEXURE - II
STRENGTH OF JUDGES

Total Sanctioned Strength (IV Qtr.)	Total Working Strength (IV Qtr.)	Vacancy
03	03	00

